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**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

1. O.A. No.060/00072/2014

YOGENDER SINGH

APPLICANT

VS.

UNION OF INDIA

RESPONDENTS

10.11.2014

Present: None for the applicant
Sh. Deepak Agnihotri, counsel for respondent No.1.
Sh. D.R. Sharma, counsel for respondents No.2 and 3.

1. On 13.9.2014, the order dated 15.7.2014 was recalled and the OA was restored to its original position and was listed on 27.10.2014 but on that date none was present to represent the applicant and same is the position today.
2. From this, it appears that the applicant is not interested to pursue this matter. Hence the OA is dismissed on account of non prosecution.



**(DR. BRAHM A. AGRAWAL)
MEMBER (J)**



**(RAJWANT SANDHU)
MEMBER (A)**

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